



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 1892/2021

This the 07th day of September, 2021

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Sonu Kumar, Aged about 27 years
 Son of Sudeep Kumar
 Presently residing at
 C/o Nikhil Kumar 231/1 A2
 Gali No. 10 Sant Nagar Burari, Delhi-110084.
 Permanent resident of House No. 23
 Village Khanpura
 PO Makrauta
 Anchal-Karai Prasuray
 Khanpur Nalanda (Bihar)-801304.Applicant

(Through Advocate: Shri Somnath Bhattacharya)

VERSUS

1. Union of India through
Secretary Railway Board
Railway Bhawan, New Delhi.
2. General Manager
Northern Railway
Baroda House, New Delhi.
3. Additional Divisional Railway Manager
Northern Railway, Firozpur.
4. Sr. Divisional Personal Officer
Northern Railway, Firozpur.Respondents

(Through Advocate: Shri Krishna Kant Sharma)

ORDER (Oral)**Hon'ble Mr. R. N. Singh, Member (J):**

After arguing for some time, learned counsel for the applicant seeks permission of the Tribunal to withdraw the present OA with liberty to the applicant to file a better OA in accordance with law. Permission is accorded.

The OA stands dismissed as withdrawn with liberty as aforesaid.

**(R.N. Singh)
Member (J)**

**(A.K. Bishnoi)
Member (A)**

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